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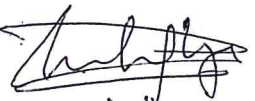
NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 03/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/5/2016  
NAME OF THE APPLICANT : SYNTHITE INDUSTRIES LTD  
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1)	T.K. BHASKAR KEERTHI KRISHNA	Counsel for Objectors	
2)	Arचना Poo Thiriyambake Kannan	Counsel for Applicant	

**ORDER**

Counsel for the Petitioner and Respondent are present. The Petitioner Counsel submitted that since the connected matter is listed tomorrow, this case may also be posted tomorrow along with the connected matter. At request, put up this matter along with the connected matter tomorrow. Put up on 4.4.2017 at 10.30 A. M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)